



**HIGH COURT OF TRIPURA
AGARTALA**

No. F.6(63)-HC/2023/1744

Dated, Agartala, the 11th January, 2023

NOTIFICATION

Hon'ble the Chief Justice (Acting) has been pleased to constitute the Accessibility Committee for the High Court of Tripura in pursuance to the Standard Operating Procedure for Preparing Accessible Court Documents of the eCommittee, Supreme Court of India as follows:

Chairperson:

Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura

Members:

1. Registrar (Judicial).
2. Smt. Sumita Motayed (Roy), Assistant Registrar.
3. Shri Pranab Datta, Assistant Registrar.
4. Superintendent (Writ Appeal).
5. Shri Narayan Saha, Programmer.
6. Secretary, Tripura High Court Bar Association.

The aforesaid committee shall be assisted by the Deputy Registrar (Vigilance)-cum-CPC, High Court of Tripura as and when required.

Any accessibility challenges faced by the disabled litigants/ advocates in accessing the justice system can be brought to the Committee's attention and must be dealt with in a swift and effective fashion in a manner consistent with the Rights of Persons with Disabilities Act, 2016 and the rules framed thereunder.

By order,

**Sd/-
(V. Pandey)
Registrar General**

No. F.6(63)-HC/2023/1745-822

Dated, Agartala, the 11th January, 2023

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice A. Lodh, Judge-in-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;

3. Secretaries to the Hon'ble Judges, High Court of Tripura for kind information;
4. The eCommittee, Supreme Court of India for kind information;
5. The Advocate General, Tripura, Agartala for kind information;
6. The Chairman, Bar Council of Tripura, Agartala, for kind information;
7. The Government Advocate, High Court of Tripura, Agartala for kind information;
8. The Secretary, High Court Bar Association, Agartala for kind information. **He is requested to circulate it among the members of the High Court Bar Association for their information.**
9. The Secretary, Tripura Bar Association, Agartala for kind information. **He is requested to circulate it among the members of the Tripura Bar Association for their information.**
10. The Deputy Solicitor General of India, Union of India, Agartala for kind information;
11. The Public Prosecutor, High Court of Tripura, Agartala for kind information;
12. The Member Secretary, Tripura State Legal Services Authority, Agartala for kind information;
13. The Director, Tripura Judicial Academy, Agartala for kind information;
14. The LR & Secretary, Law, Govt. Of Tripura, Agartala for kind information.
15. **The District and Sessions Judges**, Dhalai Judicial District, **Ambassa**/ North Tripura Judicial District, **Dharmanagar**/ West Tripura Judicial District, **Agartala**/Gomati Judicial District, **Udaipur**/ South Tripura Judicial District, **Belonia**/ Khowai Judicial District, **Khowai**/ Unakoti Judicial District, **Kailashahar**, Sepahijala Judicial District, **Sepahijala** for information and circulation among all concerned including the respective District/ Taluka Bar Associations.
16. The Registrar (Vigilance), High Court of Tripura, Agartala for kind information;
17. The Registrar (Judicial), High Court of Tripura, Agartala for kind information;
18. **The Judge, Family Court**, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District for information and circulation among all concerned.
19. The Secretary, High Court Legal Services Committee, Agartala, for kind information;
20. The Registrar (Admn. P & M), High Court of Tripura, Agartala for kind information;
21. The Joint Registrar, High Court of Tripura, Agartala for kind information;
22. All the Deputy Registrars, High Court of Tripura, Agartala for kind information;
23. Shri B. K. Biswas, Scientist-E, NIC-TSU for kind information;
24. The Chief Librarian, High Court of Tripura, Agartala for information;
25. All the Assistant Registrars, High Court of Tripura, Agartala for information;
26. Sr. System Officer, eCourts Services, High Court of Tripura, Agartala for information;

27. The Programmer, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this notification in the official website of the High Court of Tripura immediately.**
28. All the Superintendents, High Court of Tripura, Agartala for information;
29. The Sr. Grade Translator-cum-I/C Paper Book Section, High Court of Tripura, Agartala for information;
30. Persons concerned (6).
31. Notice board of the Court House.
32. ORDER file.

Registrar General